

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/148/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

NAME OF THE COMPANY: M/s ACB (India) Limited Vide

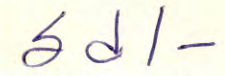
SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDERS

Despite notice, none is present on behalf of the Petitioner. None had appeared on the last date of hearing also.

Dismissed in default. File be consigned to the Record Room.


[Ina Malhotra]
Member Judicial